

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:916
ANSWERED ON:27.11.2012
KRISHI VIGYAN KENDRAS UNDER NGOs
Patel Shri Kishanbhai Vestabhai

Will the Minister of AGRICULTURE be pleased to state:

- (a) the criteria for entrusting the operation of Krishi Vigyan Kendras (KVKs) to Non-Governmental Organisations (NGOs) in the country;
- (b) the number of KVKs sanctioned under the administrative control of NGOs in the country;
- (c) the details of such KVKs out of them, that have been closed, State-wise;
- (d) the manner in which the Government proposes to restart the closed KVKs in various parts of the country;
- (e) the details of funds allocated to each of such NGOs for KVKs' activities during each of the last three years; and
- (f) the names of NGOs that have failed to submit their utilization certificate in time during the said period along with the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

- (a) The criteria adopted by the Indian Council of Agricultural Research (ICAR) for entrusting the operation of Krishi Vigyan Kendras (KVKs) to a Non-Governmental Organisation (NGO) include execution of an agreement; mortgaging of the proposed land owned by the NGO; execution of an indemnity bond and commitment of the NGO to run the KVK according to principles and guidelines of ICAR.
- (b) The number of KVKs sanctioned to NGOs is 99.
- (c) At present there is only one closed KVK namely the KVK in Vidisha district in Madhya Pradesh. The matter is sub judice.
- (d) Once the pending court case is decided, procedure and criteria as indicated at answer to (a) above is to be adopted subject to agreeable to both party.
- (e) The NGO-wise and year-wise details of funds provided for the KVK activities are given in Annexure-I.
- (f) All the NGO KVKs have submitted the Utilization Certificates for funds released by ICAR during the said period.